

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 73/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Surendra Kumar Joshi- Vs- Rei Agro Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	KIRAN SHARMA, Pr. CS	Liquidator	Kiran Sharma 11/01/2018
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ORDER

Ld. Pr. CS appearing on behalf of the Liquidator made a submission that Progress Report is to be filed by 15/01/2018.

In view of the submissions of the Ld. Pr. CS the case is adjourned to **05/02/2018**.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)